

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

27.

IA-3959/2023, IA-1205/2024
in C.P.(IB)/1238(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES: Omkara Assets Reconstruction Pvt. Ltd.
Vs
Dunnimaa Engineers & Divers Enterprises Pvt. Ltd.

SECTION: 7, 12(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of
NCLT, 2016

ORDER

1. List this matter before regular Bench on 10.05.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)